

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:323  
ANSWERED ON:06.12.2013  
EXPLOITATION OF SMALL INVESTORS  
Ganpatrao Shri Jadhav Prataprao

**Will the Minister of FINANCE be pleased to state:**

- (a) Whether certain officers of Securities and Exchange Board of India (SEBI), in collusion with a few officers of Stock Exchange and some banks, have reportedly exploited in small investors through Initial Public Offerings (IPOs);
- (b) if so, the details thereof and the reaction of the Government thereto for the last three years and the current year;
- (c) whether the Government has taken any action against any company in this regard and if so, the number of companies against which action has been taken during the last three years;
- (d) the outcome of the action taken in this regard; and
- (e) the reaction of the Government thereto?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

- (a) No Sir.
- (b) to (e) Does not arise in view of the reply (a) above.